

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3103
TO BE ANSWERED ON 20.03.2023

International Trade of Ivory

3103. SHRI DUSHYANT SINGH:
DR. T. SUMATHY (a) THAMIZHACHI THANGAPANDIAN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government intends to support controlled international trade of ivory by backing Namibia's proposal and if so, the details thereof;
- (b) if not, the Government's strategy regarding the existing ivory stockpile and the details thereof;
- (c) the number of ivory reserves held by various forest departments as of today, State-wise;
- (d) the amount of ivory seized from poachers/ traders and the amount of ivory extracted from dead elephants during the past 5 years, year-wise; and
- (e) the steps taken by the Government to protect ivory reserves and prevent pilferage?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) to (e) Trade in ivory in India is prohibited under Section 49B of the Wild Life (Protection) Act, 1972. Management of wildlife is primarily the responsibility of the respective State/Union Territories. Details of ivory reserves held by State Forest departments are not maintained by the Ministry.

As per the information available with the Wild Life Crime Control Bureau, provided by the State/UT Forest and Police authorities, the details of ivory seized from poachers/ traders during the past 5 years are as follows:

Year	Quantity of ivory seized
2018	77.146 kg raw ivory and 21 ivory artifacts
2019	47.133 kg raw ivory and 126 ivory artifacts
2020	32.39 kg raw ivory and 32 ivory artifacts
2021	212.972 kg raw ivory and 87 ivory artifacts
2022	105.89 kg raw ivory and 119 ivory artifacts
